

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2885
ANSWERED ON:11.12.2012
CREATION OF NEW STATES
Biju Shri P. K.;Chauhan Raj Kumari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received proposals from various State Governments/organisations regarding creation/division of new States including Uttar Pradesh;
- (b) if so, the details thereof and the number of such proposals pending with the Union Government; and
- (c) the details of the action being taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Demands and representations have been received from time to time from various individuals and organizations for creation of new States like Telangana in Andhra Pradesh, Vidarbha in Maharashtra, Saurashtra in Gujarat, Coorg in Karnataka, Koshalanchal in Western Orissa, Gorkhaland in West Bengal and Mithilanchal in North Bihar. The Government of Uttar Pradesh had on 23.11.2011 also forwarded us the resolution passed by State Assembly on 21.11.2011 for the division of Uttar Pradesh in four smaller States viz Purvanchal, Bundelkhand, Avadh Pradesh and Paschim Pradesh.

(c): Creation of any new State has wide ramifications and direct bearing on the federal polity of our country. The Government of India moves in the matter only when there is a broad consensus in the parent State. Government takes a decision on the matter of formation of new States after taking into consideration all relevant factors.